

ment motion or no-confidence motion. Is that your ruling, Sir ? I want an answer.

MR. SPEAKER : I have given the answer.

SHRI PILOO MODY : What is it ?

MR. SPEAKER : I disallowed—because the facts were disputed ..(Interruption) If you are not satisfied, you come out with anything else.

SHRI PILOO MODY : You cannot be the judge to say whether the facts are right or wrong. (Interruption) They have become so thick-skinned.

MR. SPEAKER : Do not try to cow down. Mr. A. P. Sharma : (Interruption) I am calling Mr. A. P. Sharma.

SHRI A. P. SHARMA : I have presented the Report, Sir.

MR. SPEAKER : Mr. Khadilkar.

— — —

13 hrs.

MINES (AMENDMENT) BILL*

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : I beg to move for leave to introduce a Bill further to amend the Mines Act, 1952.

श्री शशि भूषण (दक्षिण दिल्ली) : अध्यक्ष महोदय, अगर कोई फेवरिकेटिड डाकुमेंट यहां रख दिया जाय, तो क्या रोज उम पर डिसक्शन होता रहेगा ?

श्री सतपाल कपूर (पटियाला) : यह ड्रामा कब तक चलता रहेगा। यह पोलिटिकल स्टंट कब तक चलता रहेगा ?

श्री शशि भूषण : अध्यक्ष महोदय, इन सदन में कोई भी सदस्य कुछ कहे, उसकी जांच के लिए आप एक एनक्वायरी कमेटी बिठा दीजिए। जो लोग सी० आई० ए० और हिन्दुस्तान के

मानोपलिस्ट्स से पैसा लेते रहे हैं, वे इस डंग से चांजिज लगाते हैं, इसको बदाम्त नहीं किया जा सकता है। क्या ये लोग निजलिगप्पा और एस० के पाटिल को भूल गये हैं ?

MR. SPEAKER : Order, order. May I request him to sit down ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : May I just say a word ? You allowed Shri Shyamnandan Mishra to raise a point of order. We are functioning here and we are supposed to function here according to Rules.

SHRI PILOO MODY (Godhra) : Your Rules.

SHRI RAJ BAHADUR : You gave your ruling. Even after that, if the Members opposite do not listen to reason and obey your ruling, how can we conduct ourselves ?...(Interruptions) You raised a point of order and then the ruling was given. Then you are not respecting it.

SHRI SHYAMNANDAN MISHRA (Begusarai) : Why are you not asking the Member of Company Affairs to institute an inquiry into this ?

SHRI RAJ BAHADUR : You made a charge and that was reported inside the House and outside the House... (Interruptions) Follow the Rules of the game and also follow the Rules of the House.

SHRI PILOO MODY : Even Mr. Madho Singh has refuted the charges.

SHRI RAJ BAHADUR : Observe the Rules of the game and of the House... (Interruptions)

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Mines Act, 1952."

The Lok Sabha divided.

Division No. 7]

AYES

[13.03 hrs.

Achal Singh, Shri
 Ahmed, Shri F. A.
 Ansari, Shri Ziaur Rahman
 Babunath Singh, Shri
 Bajpai Shri Vidya Dhar
 Barua, Shri Bedabrata
 Besra, Shri S. C.
 Bhagat, Shri B. R.
 Bhabhare, Shri R. D.
 Bhattacharyya, Shri Chapalendu
 Bisht, Shri Narendra Singh
 Chanda, Shrimati Jyotsna
 Chandrakar, Shri Chandulal
 Chandrika Pasad, Shri
 Chaudhary, Shri Nitiraj Singh
 Daschowdhury, Shri B. K.
 Dinesh Singh, Shri
 Doda, Shri Hiralal
 Gangadeb, Shri P.
 Gill, Shri Mohinder Singh
 Godara, Shri Mani Ram
 Gokhale, Shri H. R.
 Gopal, Shri K.
 Goswami, Shri Dinesh Chander
 Gotkhinde, Shri Annasaheb
 Hari Singh, Shri
 Joshi, Shrimati Subhadra
 Kader, Shri S. A.
 Kapur Shri Sat Pal
 Kedar Nath Singh, Shri
 Khadlikar, Shri R. K.
 Kisku, Shri A. K.
 Kotaki, Shri Liladhar
 Kureel, Shri B. N.
 Laskar, Shri Nihar
 Lutfal Haque, Shri
 Mahejan, Shri Vikram
 Mahajan, Shri Y. S.
 Maharaj Singh, Shri
 Malhotra, Shri Inder J.
 Mirdha, Shri Nathu Ram
 Mishra, Shri Bibhuti
 Mishra, Shri G. S.
 Mishra, Shri Jagannath
 Mohammad Tahir, Shri
 Mohan Swarup, Shri
 Murthy, Shri B. S.
 Negi, Shri Pratap Singh
 Pahadia, Shri Jagannath
 Painuli, Shri Paripoornanand
 Pandey, Shri Damodar
 Pandey, Shri Narsingh Narain
 Pandey, Shri R. S.
 Panigrahi, Shri Chintamani

Pant, Shri K. C.
 Parashar, Prof. Narain Chand
 Partap Singh, Shri
 Paswan, Shri Ram Bhagat
 Prabodh Chandra, Shri
 Pradhan, Shri Dhan Shah
 Qureshi, Shri Mohd. Shafi
 Radhakrishnan, Shri S.
 Raghu Ramaiah, Shri K.
 Rai, Shrimati Sahodrabai
 Raj Bahadur, Shri
 Ram Swarup, Shri
 Rana Shri M. E.
 Rao, Shrimati B. Radhabai A.
 Rao, Shri Jagannath
 Rao, Shri M. S. Sanjeevi
 Rao, Shri Pattabhi Rama
 Raut, Shri Bhola
 Ravi, Shri Vayalar
 Reddy, Shri K. Kodanda Rami
 Reddy, Shri P. Narasimha
 Reddy, Shri P. V.
 Richhariya, Dr. Govind Das
 Sankata Prasad, Dr.
 Sant Bux Singh, Shri
 Satpathy, Shri Devendra
 Sethi, Shri Arjun
 Shailam, Shri Chandra
 Shambhu Nath, Shri
 Sharma, Shri A. P.
 Sharma, Dr. H. P.
 Sharma, Shri Nawal Kishore
 Shashi Bhushan, Shri
 Shastri, Shri Ramanand
 Shastri, Shri Sheopujan
 Sher Singh, Shri
 Sinha, Shri R. K.
 Sohan Lal, Shri T.
 Suryanarayana, Shri K.
 Tayyab Hussain Khan, Shri
 Tombi Singh, Shri N.
 Venkatasubbaiah Shri P.
 Venkatswamy, Shri G.
 Vikal, Shri Ram Chandra
 Virbhadra Singh, Shri
 Yadav, Shri R. P.

NOES

*Shri Ramkanwar

MR. SPEAKER: The result¹ of the
 division is: Ayes 100; Noes 1.

The motion was adopted.

*Wrongly voted for NOES.

**Shri Ramkanwar also recorded his vote for the Ayes.

SHRI PILOO MODY : Even one has withdrawn. Not even one.

SHRI R. K. KHADILKAR : Sir, I introduce† the Bill.

13.05 hrs.

DEMANDS FOR GRANTS (RAILWAYS), 1972-73—Contd.

MR. SPEAKER : We will resume discussion on the Railway Budget. Shri B. S. Murthy was on his legs.

SHRI B. S. MURTHY (Amalapuram) : The other day I was telling the House that Mr. Hanumanthaiya, Railway Minister, has certain of the characteristics of the original Hanumantha of Ramayana.

SHRI B. K. DASCHOWDHURY (Cooch-Bihar) : I would like to submit that there should be some more time for discussion on the Railways. Let the Minister reply at 2-30 P. M.

MR. SPEAKER : This is what we have been hearing. We are much short of time. We have got some other motions also. We have to find time for so many other discussions. There are short notice motions ; there are calling attention motions.

SHRI B. K. DASCHOWDHURY : Only half an hour. I would beg of you.

MR. SPEAKER : No, I am so sorry. We are extending the time of sitting and we sit through lunch hour also and in spite of that we are short of time after the end of this week. You must stick to what you pass in the House. I am sorry. Shri B. S. Murthy.

SHRI B. S. MURTHY : Mr. Hanumanthaiya promised that he would link Cape Comorin with Kashmir. We welcome it. He said he would see to it that trains run to time for which also we are obliged to him.

अध्यक्ष महोदय : मुश्किल तो यह है कि जब कोई डिबेट आती है, कोई कांस्ट्रक्टिव बात आती है तो सब चले जाते हैं और झगड़े की बात होती है तो सब आ जाते हैं।

I am sorry and I am sympathising if you are addressing an empty House. Anyway, he may carry on now.

SHRI B. S. MURTHY : Perhaps, we are all anxious to go for lunch.

MR. SPEAKER : We decided not to go for lunch during this week. Is the hon. Member feeling hungry ?

SHRI B. S. MURTHY : In brief. I would like to mention just one or two points. As far as Andhra proper is concerned, there is no railway at all. There are two railway lines running in the coastal part of Andhra ; one links Madras with Calcutta and the other links Madras to New Delhi. These two lines run to some extent in Andhra, but they are not intended for Andhra alone. There is also another line which goes from Madras to Bombay. The other lines were all more or less intended for the Nizams. Therefore, for long we have been asking for a separate zone. It was in 1954, I think, that I spoke about the request of the Andhras to have a separate zone. Fortunately, this request of Andhras has been conceded. But the new zone is limping. It has not been given all the facilities which a new zone has to be given. As a matter of fact, amongst the southern zones, it is one of the important ones, and it has also been doing well. But, unfortunately, the State Government's request and also the request of the Members of Parliament hailing from Andhra have not been given any consideration. Last December, we had presented a request and a representation to the Railway Minister requesting him to give us a few new lines.

If a person wants to go from Nellore, a hundred miles from Madras, to Cuddapah on the other side at a distance of about 150 miles, he has to travel at least 500 miles ; he has either to go to Madras and then go or to go to Hyderabad and then go to Cuddapah. This is a very unfortunate state of affairs. When I was speaking on this about a decade and a half ago, I suggested that Ongole must be linked with Kaziperi, and Nagarjunasagar must be linked with Hyderabad ; Nandyal must be linked with Gudur. All these requests have been there, and all these have been made by all of us including the Andhra Government.

One of these lines relates to the construction of a new broad gauge line from